

GOVERNMENT OF INDIA  
MINISTRY OF AYUSH

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1929**  
ANSWERED ON 10.03.2026

**Ragging incidents in Ayush medical colleges**

1929 # Shri Mahendra Bhatt:

Will the Minister of **Ayush** be pleased to state:

- (a) the number of cases of ragging reported this year in the Government Ayush medical colleges across the country;
- (b) whether Government is formulating any policy to prevent ragging in such colleges; and
- (c) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE (IC) MINISTRY OF AYUSH  
(SHRI PRATAPRAO JADHAV)

(a) During the current year, a total of five (5) cases of ragging have been reported in Government Ayush medical colleges across the country.

(b) & (c) The Government has taken several measures to prevent ragging in Ayush medical colleges. The National Commission for Indian System of Medicine (NCISM) and National Commission for Homoeopathy (NCH) have been issuing instructions to all the Ayurveda, Siddha, Unani, and Sowa-Rigpa Colleges/ Institute to strengthen anti – ragging efforts and strict enforcement of Zero Tolerance Policy against ragging from time to time. Further, NCISM has also notified regulations to constitute an Anti-Ragging Committee and an Anti-Ragging Squad as per University Grants Commission (UGC) guidelines. Besides, the National Commission for Homoeopathy (NCH) has notified regulations, wherein, activities such as “Presentation and Interactive Discussion with Students on the Ragging Policy” are mandated during the compulsory Foundation Programme for newly admitted undergraduate students.

In addition, the guidelines and action points issued by the UGC regarding Basic measures, counselling and monitoring measures and maintaining a ragging-free campus are circulated to institutions from time to time. As per the said guidelines, all colleges are required to constitute an Anti-Ragging Committee and widely publicize mechanisms for lodging complaints.

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